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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

OA NO.2380/91

14

HON. SMT. LAKSHMI SWAMINATHAN, MEMBER (J)  
HON. SHRI R.K. AHOOJA, MEMBER (A)

NEW DELHI, THIS 3RD DAY OF JANUARY, 1997

SMT. SANTOSH SOOD  
w/o Shri A.K. Sood  
R/o 66 Bhavishya Nidhi Enclave  
Malviya Nagar Road  
NEW DELHI - 7 ...APPLICANT

'By Advocate - None'

VERSUS

1. Central Provident Fund Commr.  
9th Floor Mayur Bhawan  
Connaught Circus  
NEW DELHI-1.
2. Smt. Vijya Verma  
C/o Central Provident Fund Commr.  
Mayur Bhawan  
NEW DELHI - 1.
3. Shri R.K. Batra  
C/o Central Provident Fund Commr.  
Mayur Bhawan  
NEW DELHI - 1 ..RESPONDENTS

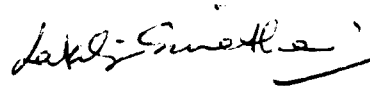
'By Advocate - Shri K.C. Sharma'

ORDER 'ORAL'

HON. SMT. LAKSHMI SWAMINATHAN, MEMBER (J)

We find that nobody had appeared on behalf of the applicant on the last occasion <sup>on</sup> 5.12.1996 also. In these circumstances, the OA is dismissed for default and non-prosecution. No costs.

  
(R.K. AHOOJA)  
MEMBER (A)

  
(LAKSHMI SWAMINATHAN)  
MEMBER (J)

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